

ITEM NO.42

COURT NO.8

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23240/2015

(Arising out of impugned final judgment and order dated 20-01-2015 in RSA No. 5336/2009 passed by the High Court Of Karnataka Circuit Bench At Dharwad)

MAHAVIR PARISHAPPA KHEMALAPURE

Petitioner(s)

VERSUS

GURASIDDAPPA MALLAPPA KILILI . & ORS.

Respondent(s)

WITH

SLP(C) No. 12731/2016 (IV-A)

Date : 05-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Shailesh Madiyal, AOR

Mr. Anand Sanjay M. Nuli, Adv.
Mr. Dharm Singh, Adv.
Mr. Suraj Kaushik, Adv.
M/S. Nuli & Nuli, AOR

For Respondent(s) Mr. V. N. Raghupathy, AOR

UPON hearing the counsel the Court made the following
O R D E R
List next month on a non misc. day.

(NEELAM GULATI)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER